## Irregularities in Small industrial Service Institute, New Delhi

- 1419. **SHRI SUNDER SINGH** BHANDARI: Will the Minister of INDUSTRY be pleased to refer to reply to Unstarred Question 967 given in the Rajya Sabha on the 7th August, 1980 and to state:
- (a) the specific irregularities re garding misuse of official position by Small Industrial Service Institute, New Delhi which have been brought to the notice of Government recently and the outcome of the enquiry made Government into those irregulari ties; and
- (b) what action have been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) The matter presumably relates to Regional Testing Centre and not Small Industries Service Institute, New Delhi. Unstarred Question 967, put up by Shri S. W. Dhjabe and Dr. Bhai Mahavir in the 1151th Sessionof the Rajjya Sabha. was regarding complaints against Director, Regional Testing Centre, SISI, New Delhi. Concluding para of the answer given by the MS(I) on 7-3-80 "very recently, a 'few specific irregularities have been pointed out which are being examined" was identified las an Assurance. The irregularities brought to the notice of Government were as follows: —

- (i) Preferring wrong T.A. Claims.
- (ii) Making of excessive telephone calls.
- (iii) Improper maintenance of Log Book.
- (b) The matter is under examination.

## Irregularities committed by Director **Regional Testing Centre**

to Questions

## 1420. SHRI SUNDER SINGH BHANDARI:

Will the Minister of INDUSTRY be pleased to state:

- (a) whether the Director of Audit, CWM, has brought to the notice of the Government a number of irregularities in TA. claims aiv! use of telephone., etc., against the Director, Regional Testing Centre, Small Industrial Service Institute, Ministry of Industry, New Delhi:
- (b) if so, the nature of irregularities that have been brought to the notice of Government;
- (c) whether any enquiry has been held in the matter; and
  - (d) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJTT CHANANA): (a) Yes,. Sir.

- (b) Following irregularities been brought to notice in the Audit Report:
  - (i) Preferring wrong T.A, Claims.
  - (ii) Making of Excessive telephone
  - (iii) Improper maintenance of the Log Book.
- (c) and (d) The matter is under examination.

## **Opening of Small Scale Industries**

- 1421. PROF. RAMLAL PARIKH: Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government have liberalised the facilities for opening small scale industries for promoting employment and rapid development of backward areas;
- (b) if so, the Retails thereof including facilities for credit and supply of raw materials; and